



**HARYANA STATE POLLUTION CONTROL BOARD**  
SECTOR -16A, Ballabgarh Region, FARIDABAD

No. HSPCB/BR/2020/ 1570

Dated: 4/7/20

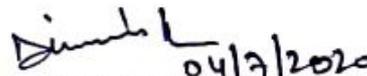
To

The Registrar General,  
National Green Tribunal,  
New Delhi.

**Sub:- Report on behalf of Deputy Commissioner, Faridabad and Haryana State Pollution Control Board in compliance of order dated 05.03.2020 in the matter of OA No. 392/2019 titled as Jitender Sharma Vs State of Haryana & Ors.**

In this connection, please find enclosed herewith the Report on behalf of Deputy Commissioner, Faridabad and Haryana State Pollution Control Board in compliance of order dated 05.03.2020 in the matter of OA No. 392/2019 titled as Jitender Sharma Vs State of Haryana & Ors.

DA/as above

  
04/7/2020  
**Regional Officer, HSPCB**  
**Faridabad & Ballabgarh Region**

**Endstt. No.**

**Dated:**

A copy of above is forwarded to the legal cell, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

DA/as above

**Regional Officer, HSPCB**  
**Faridabad & Ballabgarh Region**

**Endstt. No.**

**Dated:**

A copy of above is forwarded to The Chairman, Haryana State Pollution Control Board, Panchkula for information and necessary action please.

DA/as above

**Regional Officer, HSPCB**  
**Faridabad & Ballabgarh Region**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**(OA No. 392/2019)**

**Jitender Sharma**

.....**Applicant**

**Versus**

**State of Haryana & Ors.**

.....**Respondent**

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BEFORE THE NATIONAL GREEN TRIBUNAL  
AT PRINCIPAL BENCH, NEW DELHI

(OA No. 392/2019)

Jitender Sharma

.....Applicant

Versus

State of Haryana & Ors..

.....Respondent

**Report in compliance of order dated 5.3.2020**

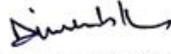
**MOST RESPECTFULLY SHOWETH:**

1. That the applicant has filed the O.A. seeking action against industrial units which are running without consent/permission in unauthorized industrial sectors of District Faridabad.
2. That HSPCB and Deputy Commissioner Faridabad have submitted interim Action taken reports before Hon'ble NGT which were considered by this Hon'ble Tribunal on 05.03.2020.
3. That list of units found without CTE/CTO as per HSPCB policy was already placed on record. The further details of action taken/in progress with respect to those units is annexed herewith as **Annexure-'R/6'**. The HSPCB has taken step of closure action against all those units.
4. That the details of units identified without CTE/CTO after 5.3.2020 as per HSPCB policy and action taken/in progress is annexed herewith as **Annexure-'R/7'**.

*Signature*      *CA*

5. That HSPCB will make its sincere efforts to conclude the requisite action to its logical end expeditiously against the defaulting units. It is also undertaken to kept strict vigil to prevent the operation of illegal units. If any illegal unit comes in to notice of HSPCB, the appropriate action will be initiated against that unit as per policy of Board.

Date: 04/07/2020  
Place: Faridabad

  
**Regional Officer  
HSPCB Faridabad &  
Ballabgarh Region**

  
**Deputy Commissioner  
Faridabad**

## list of illegal industries in areas as mentioned in the complaint

S. No.	Name of the unit	Polluting/Non-Polluting	Action Taken	Status of EC imposed/Underprocess	Status of prosecution
1	Amrit Udyog-II, Plot no. 6S, Road no. 3/6, Saroorpur Industrial Area, Faridabad	Forging (Polluting)	Closure action taken	EC imposed vide HO letter no. 948-50 dated 12.06.2020	Underprocess
2	S. S. Engineers, Plot no. 4, Gali no. W-10, Saroorpur Industrial Area, Faridabad	Casting (Polluting)	Closure action taken	EC imposed vide HO letter no. 933-35 dated 22.06.2020	Underprocess
3	Tej Enterprises, Plot no. 23, Gali No. 7, Saroorpur Industrial Area, Faridabad	Casting (Polluting)	Closure action taken	EC imposed vide HO letter no. 942-44 dated 18.06.2020	Underprocess
4	Shree Vardhman Casting, Plot No. 2/25, Gali No. 6W, Saroorpur Indl. Area, Faridabad	Casting (Polluting)	Closure action taken	EC imposed vide HO letter no. 951-53 dated 22.06.2020	Underprocess
5	Jaya Associates, Plot no. 16, Gali No. W-6, Saroorpur Industrial Area, Faridabad	Casting (Polluting)	Closure action taken	EC imposed vide HO letter no. 966-68 dated 22.06.2020	Underprocess
6	Caser International, Plot no. 36, Gali No. W-3, Saroorpur Industrial Area, Faridabad	Forging (Polluting)	Closure action taken	EC imposed vide HO letter no. 972-74 dated 22.06.2020	Underprocess
7	A. P. forging (P) Ltd., Plot no. 113, Gali no. W-4, Saroorpur Industrial Area, Faridabad	Forging (Polluting)	Closure action taken	EC imposed vide HO letter no. 960-62 dated 22.06.2020	Underprocess
8	Competent Forging Limited, Plot no. 54, 33' road, Nangla Gujran, Saroorpur Industrial Area, Faridabad	Forging (Polluting)	Closure action taken	EC imposed vide HO letter no. 945-47 dated 22.06.2020	Underprocess
9	Kamdenu forgings, Saroorpur Industrial Area, Faridabad	Forging (Polluting)	Closure action taken	EC imposed vide HO letter no. 963-65 dated 22.06.2020	Underprocess
10	Nanak forge, Plot no. 33, 33 Feet Road, Saroorpur Industrial Area, Faridabad	Forging (Polluting)	Closure action taken	EC imposed vide HO letter no. 954-56 dated 22.06.2020	Underprocess

11	Paragon Packagings & Printing, Plot no. 30, Gali no. E-2, Saroorpur Industrial Area, Faridabad	Green category (Polluting)	Closure action taken	EC imposed vide HO letter no. 969-71 dated 22.06.2020	Underprocess
12	Mark Investment & Casting, Plot no. 3, Gali no. W-7, Saroorpur Industrial Area, Faridabad	SS Casting (Polluting)	Closure action taken	EC imposed vide HO letter no. 939-41 dated 18.06.2020	Underprocess
13	New Nitin Casting, Plot no. 66, Gali no. E-6, Saroorpur Industrial Area, Faridabad	02 no. of pit furnace Al casting (Polluting)	Closure action taken	EC imposed vide HO letter no. 936-38 dated 18.06.2020	Underprocess
14	L. S. Casting, Saroorpur Industrial Area, Faridabad	Casting (Polluting)	Closure action taken	Dismantled plant & machinery permanently by its own	Underprocess
15	S S Casting, Saroorpur Industrial Area, Faridabad	Casting (Polluting)	Closure action taken	EC Imposed vide HO letter no. 933-35 dated 18.06.2020	Underprocess
16	Casting India, Plot no. 3B, Gali no. SE, Saroorpur Industrial Area, Faridabad	Oil fired furnace Al casting (Polluting)	Closure action taken	Dismantled plant & machinery permanently by its own	Underprocess
17	Shiv Casting, Plot no. 66, Gali no. W-3, Near Surya Dharam Kanta, Saroorpur Industrial Area, Faridabad	Casting (Polluting)	Closure action taken	EC Imposed vide HO letter no. 930-32 dated 18.06.2020	Underprocess
18	Jagdamba Metal & Allied Industries, Gali No. W-7, Saroorpur Industrial Area, Sohna Road, Faridabad	Heat treatment furnace (fuel PNG & induction Heat Treatment) Polluting	Closure action taken	EC recommended to Head office on dated 06-03-2020	Underprocess
19	Rani Metals, Plot no. 9, Khasra no. 39/4, Gali No. 4, Nangla Gujran Faridabad	Aluminium ingots (Polluting)	Closure action taken	EC Imposed vide HO letter no. 927-29 dated 18.06.2020	Underprocess
20	Unnamed Dyeing unit, Basantpur, Faridabad (Unnamed unit operated by Sh. Hemraj, Vill-Basantpur (Opposite Tau welding work), Naharpar, Faridabad)	Dyeing and Fabrics	Closure action taken	EC imposed vide HO letter no. 1243 dated 24.06.2020	Underprocess

21	Unnamed Dyeing unit at Vill-Basantpur, Near Pvt. School/Yamuna Bank, Faridabad (Unnamed unit having electrical connection meter No. 8601343 GS40343-2018 in the name of Sh. Subodh Kumar, Vill-Basantpur (near Private School), Naharpar, Faridabad)	Dyeing	Closure action taken	EC imposed vide HO letter no. 1268 dated 25.06.2020	Underprocess
22	Unnamed unit (Dyeing) run by Mr. Alim, Vill Sehampur, Daljit Colony road, Faridabad (Unnamed unit having electrical connection meter No. 2126826 in the name of Sh. Bharat, Daljeet Colony Road, Vill-Sehampur, Faridabad)	Dyeing	Closure action taken	EC recommended to HO on dated 28.05.2020	Underprocess
23	Unnamed unit of plating, Vill-Atmadpur, Dheeraj Nagar, Faridabad (Unnamed unit of plating run by Sh. Surjit in the plot of Dheeraj Nagar, Vill-Atmadpur, Naharpar, Faridabad)	Auto Parts	Closure action taken	EC recommended to HO on dated 17.06.2020	Underprocess
24	Unnamed dyeing unit, Vill-Atmadpur, Dheeraj Nagar, Faridabad (Unnamed unit having electrical connection meter No. 182229229 in the name of Sh. Sarjit, Dheeraj Nagar, Vill-Atmadpur, Naharpar, Faridabad)	Dyeing	Closure action taken	EC imposed vide HO letter no. 1251 dated 24.06.2020	Underprocess
25	Unnamed dyeing unit, Vill-Atmadpur, Dheeraj Nagar, Faridabad - II (Unnamed unit having electrical connection meter No. 3238585 in the name of Sh. Sarjit, Dheeraj Nagar, Vill-Atmadpur, Naharpar, Faridabad)	Dyeing	Closure action taken	EC imposed vide HO letter no. 1262 dated 25.06.2020	Underprocess
26	Unnamed unit in front of Tan welding unit at vill-basantpur, Faridabad (Unnamed unit having electrical connection meter No. 18601343 GS40343-2018 in the name of Sh. Tejpal, Vill-Basantpur, Naharpar, Faridabad)	Dyeing	Closure action taken	EC imposed vide HO letter no. 1271 dated 25.06.2020	Underprocess
27	Rainbow Dyeing, Harkesh Nagar, Tilpat, Faridabad (Rainbow Dyeing having electrical connection BT10824 ID 1065660000 by Sh. Mahabir Yadav, Village-Tilpat Nahar Paar, Faridabad)	Dyeing	Closure action taken	EC recommended to HO on dated 17.06.2020	Underprocess
28	Aar Cee Auto, P. No. 76, Gali no. 6, Saroorpur Industrial Area, Ballabgarh, Faridabad	Aluminium casting	Closure action taken	EC imposed vide HO letter no. 820 dated 21.05.2020	Underprocess

29	Ambey Engineering P. Ltd., P. No. 2, Last Block, road No. 8, Saroorpur industrial area, Ballabgarh, Faridabad	Process of spray painting	Closure action taken	EC imposed vide HO letter no. 823 dated 21.05.2020	Underprocess
30	Amod Packers P. Ltd., P. No. 4E- Saroorpur Industrial Area, Ballabgarh, Faridabad	Thermocol Manufacturing	Closure action taken	EC recommended to Head office on dated 10-10-2019 & replied on dated 20-03-2020.	Underprocess
31	Binani Offset Printers and Packers, Plot no. 24, Gali no. 3, East Saroorpur Ind Area, Faridabad	Printing of Books / poster	Closure action taken	EC recommended to Head office on dated 10-10-2019 & replied on dated 20-03-2020.	Underprocess
32	Dev Metal Udyog, P. No. 196, Gali no. 6W, Saroorpur Industrial Area, Ballabgarh, Faridabad	Aluminium casting	Closure action taken	EC imposed vide HO letter no. 817 dated 21.05.2020	Underprocess
33	Goel Forge, P. No. 26, Road No. E-2, Saroorpur Industrial area, Sohna Road, Ballabgarh, Faridabad	Process of forging of cast iron	Closure action taken	EC imposed vide HO letter no. 805 dated 21.05.2020	Underprocess
34	H R Industries, Gali no. 8, West Saroorpur Industrial Area, Sohna Road, Faridabad	Casting of Steel Components	Closure action taken	EC imposed vide HO letter no. 811 dated 21.05.2020	Underprocess
35	JW Packers, P. No. 25/1, Saroorpur Industrial Area, Ballabgarh, Faridabad	Manufacturing of packing material	Closure action taken	EC imposed vide HO letter no. 814 dated 21.05.2020	Underprocess
36	Pari Tex India, Plot no. 1, Shed No. 5, Saroorpur Ind Area, Faridabad	Dyeing of Fabric	Closure action taken	EC imposed vide HO letter no. 802 dated 21.05.2020	Underprocess
37	Shweta Veribox Packaging P. Ltd., P. No. 5, Gali no. 1, Saroorpur Industrial Area, Ballabgarh, Faridabad	Thermocol Manufacturing	Closure action taken	EC imposed vide HO letter no. 808 dated 21.05.2020	Underprocess
38	Raj Ceramics and minerals, Jeewan Nagar, Part-II, Faridabad	Process of Screening	Closure action taken	EC recommended to Head office on dated 17-06-2020.	Underprocess

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39	Unnamed unit at Kutta farm Near RMC Plant, Faridabad (Unnamed unit having electrical connection meter no. APPSS002 in the name of Sh. Ravi Kumar Yadav, Near RMC Plant, Kutta Fram, Faridabad)	Dyeing of Fabric	Closure action taken	EC imposed vide HO letter no. 1237 dated 24.06.2020	Underprocess
40	Unnamed factory of dyeing before sand washing plant Kutta Farm Faridabad (Unnamed unit having electrical connection meter Acc. No. 8938901000 in the name of Sh. Dinesh Kumar Yadav, Near RMC Plant, Kutta Fram, Faridabad)	Dyeing	Closure action taken	EC imposed vide HO letter no. 1246 dated 24.06.2020	Underprocess
41	Unnamed dyeing unit running at Kutta Farm Faridabad (Unnamed unit having electrical connection Meter No. F-16-719-221 in the name of Sh. Fezal Khan, Near RMC Plant, Kutta Fram, Faridabad)	Dyeing	Closure action taken	EC imposed vide HO letter no. 1265 dated 25.06.2020	Underprocess
42	Unnamed dyeing unit running at Kutta Farm Faridabad (Unnamed unit having electrical connection meter Acc. No. APPSS00 in the name of Sh. Pardeep Kumar Sahu, Near RMC Plant, Kutta Fram, Faridabad)	Dyeing	Closure action taken	EC imposed vide HO letter no. 1248 dated 24.06.2020	Underprocess
43	Ganpati Processors, 116, Surya Vihar, Agwanpur, Tilpat Near Neta Ram Singh Farm House, Faridabad	Dyeing and Washing of Fabric	Closure action taken	EC imposed vide HO letter no. 1225 dated 20.01.2020	Underprocess
44	IM S Washing, Vill-Aitmadpur, kutta, Farm, Faridabad	Dyeing and Washing of Fabric	Closure action taken	EC imposed vide HO letter no. 1216 dated 20.01.2020	Underprocess
45	Abdul washing, Vill-Aitmadpur, Kutta Farm, Faridabad	Dyeing and Washing of Fabric	Closure action taken	EC imposed vide HO letter no. 1222 dated 20.01.2020	Underprocess
46	Mohit washing, Vill-Aitmadpur, Kutta Farm, Faridabad	Dyeing and Washing of Fabric	Closure action taken	EC imposed vide HO letter no. 1219 dated 20.01.2020	Underprocess
47	Raju washing / SF Washing, Vill-Aitmadpur, Naharpar, Kutta Farm, Faridabad	Dyeing and Washing of Fabric	Closure action taken	EC imposed vide HO letter no. 1211 dated 20.01.2020	Underprocess

## list of illegal industries in areas as mentioned in the complaint

S. No.	Name of the unit	Polluting/Non-Polluting	Action Taken	Status of EC imposed/Underprocess	Status of prosecution
1	Hare Krishna Enterprise, Near nallaha, Rajiv olony, Opp. STL Global Co. of sector 58, Faridabad	Surface treatment	Closure action recommended on dated 02.07.2020	Under Process	Under Process
2	Radhika Blackining, Near nallaha, Rajiv olony, Opp. Plot no. 744 of sector 58, Faridabad,	Surface treatment	Closure action recommended on dated 02.07.2020	Under Process	Under Process
3	Shivam Enterprise, Near nallaha, Rajiv olony, Opp. Plot no. 207 of sector 58, Faridabad,	Surface treatment	Closure action recommended on dated 02.07.2020	Under Process	Under Process
4	Malakar Electroplating, House no. 90, Jeevan nagar part II, sector 56, Faridabad	Surface treatment	Show cause notice for closure issued on dated 23.06.2020	Under Process	Under Process
5	M/s Chrome Surface Pvt. Ltd., Plot No. 119, Bhankari Road Village Bhankari, Faridabad.	Electriplating	Closure action recommended on dated 02-07-2020	Under Process	Under Process
6	M/s Unnamed unit of Plating run by Sh. Joginder Bhadana Steel Plate Plating Units, Village Pali, Faridabad.	Electriplating	Closure action recommended on dated 02-07-2020	Under Process	Under Process
7	M/s Rangoli Creation, Plot no. 3, Vill. Atymadpur, Kutta farm, Faridabad	Dyeing	Closure Action taken	EC imposed vide HO letter No. 1240 dated 24-6-2020	Under Process
8	M/s Unammed RMC unit having electrical connection in the name of Booken Aara, CT Meter (Sh. Ramrattan), kutta Farm, Naharpar, Faridabad	Ready Mix Concrete Plant	Closure Action taken	Under Process	Under Process
9	M/s Luxmi Enterprises (Hari Om Plating Nickel & Chrome), Sector 16A, Daultabad, Faridabad.	Dyeing	Closure order received recently & under process	Under Process	Under Process